

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
STARRED QUESTION NO. 223
ANSWERED ON 12.03.2026

STATUS OF BHARAT SMALL REACTORS

*223. DR. KAVITA PATIDAR

Will the PRIME MINISTER be pleased to state that:-

- (a) the status of Bharat Small Reactors (BSRs) optimised for industrial captive power and decarbonisation near steel/aluminium plants;
- (b) the details of land required for such reactors and sites identified for their deployment;
- (c) whether the Department has assessed commercial viability of such reactors and proposes Bharat Small Reactor Policy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): A Statement is laid on the Table of the House.

Government of India
Department of Atomic Energy

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. *223 FOR REPLY ON 12.03.2026 REGARDING “STATUS OF BHARAT SMALL REACTORS” ASKED BY DR. KAVITA PATIDAR.

- (a) NPCIL had floated Request for Proposal (RFP) on 31.12.2024 for setting up of Bharat Small Reactors (BSR), in captive mode by hard-to-abate industries, to enable them decarbonise. The RFP was based on a business model in line with the then prevalent legal framework, which has since changed with the enactment of SHANTI Act. Based on the requests from interested parties, the deadline for submission of the proposals was extended to 31.03.2026.
- (b) The land requirement is reduced by about 70% for a typical twin unit BSR project. The details of potential locations will be known only on receipt of RFPs from interested industries.
- (c)& (d) Yes. BSRs are an upgraded version of the already operating 220MW PHWR plants at KGS-3&4, Kaiga Karnataka and RAPS-5&6, Rawatbhata, Rajasthan, which have proven safety and operational performance record and are commercially mature.
